

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. ‡2914
ANSWERED ON 05.12.2019

DISCHARGE OF EFFLUENTS INTO RIVERS

‡2914. SHRI KRUPAL BALAJI TUMANE

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the effluents of various factories/plants are still being discharged into the rivers despite various legal provisions made in the country;
- (b) if so, the reasons therefor;
- (c) whether any guidelines have been issued to the factories/plants to install pollution control system/device to reduce water-pollution;
- (d) if so, the details thereof including State-wise details of the factories/plants which have not yet installed the said system/device;
- (e) the action taken against the factories/plants found guilty; and
- (f) the steps being undertaken to ensure the compliance of the said guidelines?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)

(a) to (f) As per the Environment (Protection) Act, 1986 and Water (Prevention & Control of Pollution), Act 1974, industrial units are required to install effluent treatment plants (ETPs) and treat their effluents to comply with stipulated environmental standards before discharging it into water bodies.

Steps taken by the Government to stop discharge of effluents into rivers inter alia, include issuance of notification of specific discharge standards, revision of the criteria for categorization of industries and issuing directions to all State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) to adopt the same, issuance of consent to establish/consent to operate by the SPCBs/PCCs, regular and surprise inspections of Grossly Polluting Industries (GPIs) for compliance verification against stipulated environmental norms, installation of Online Continuous Effluent Monitoring System (OCEMS) for assessment of effluent quality and compliance status. In addition, the industries are encouraged to reduce their waste water generation by technological advancement, reuse/recycle of wastewater and maintain Zero Liquid Discharge (ZLD) where ever possible.

Further, Central Pollution Control Board (CPCB), SPCBs and PCCs monitor industries with respect to effluent discharge standards and take action for non-compliance under provisions of Environment (Protection) Act, 1986 and Water (Prevention and Control of Pollution) Act, 1974. According to CPCB, there are 2743 GPIs in the country which are discharging their effluents in various water bodies. Out of total 2743 industries, 2497 industries are operational and 246 industries self-closed. Number of complying and non-complying units are 2222 and 275 respectively. State-wise status of GPI units in the country is attached as **Annexure.**

ANNEXURE

Annexure referred to in reply to parts (a) to (f) of Lok Sabha Unstarred Question No. †2914 to be answered on the 05/12/2019 regarding “Discharge of Effluents into Rivers”.

State/ UTs -wise status of Grossly Polluting Industries (GPI)						
S. No.	SPCB/PCC	Total no. of industries	No. of industries closed by their own	No. of industries operational	No. of Indus. complying with standards	No. of Industries. Non-complying with standards
1	Andaman & Nicobar	2	0	2	1	1
2	Andhra Pradesh	198	5	193	189	4
3	Arunachal Pradesh	97	8	89	63	26
4	Assam	0	0	0	0	0
5	Bihar	84	34	50	50	0
6	Chandigarh	0	0	0	0	0
7	Chhattisgarh	2	0	2	1	1
8	Daman & Diu	0	0	0	0	0
9	Delhi	3	0	3	3	0
10	Goa	0	0	0	0	0
6	Gujarat	191	13	178	139	39
12	Haryana	660	22	638	625	13
13	Himachal Pradesh	0	0	0	0	0
14	Jammu & Kashmir	69	0	69	66	3
15	Jharkhand	45	6	39	5	34
16	Karnataka	4	0	4	4	0
17	Kerala	29	1	28	27	1
18	Lakshadweep	0	0	0	0	0
19	Madhya Pradesh	2	0	2	2	0
20	Maharashtra	4	0	4	4	0
21	Manipur	0	0	0	0	0
22	Mizoram	0	0	0	0	0
23	Meghalaya	0	0	0	0	0
24	Nagaland	0	0	0	0	0
25	Odisha	6	0	6	6	0
26	Puducherry	3	0	3	3	0
27	Punjab	5	0	5	2	3
28	Rajasthan	0	0	0	0	0
29	Sikkim	0	0	0	0	0
30	Tamil Nadu	0	0	0	0	0
31	Telangana	2	1	1	1	0
32	Tripura	0	0	0	0	0
33	Uttar Pradesh	1218	139	1079	950	129
34	Uttarakhand	76	12	64	54	10
35	West Bengal	43	5	38	27	11
Total		2743	246	2497	2222	275
